

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 305 of 2013 and IA-399 of 2013 & IA-194 of 2014

Dated : 9th May, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**Steel Authority of India Ltd. ... Appellant(s)
Versus
Damodar Valley Corporation & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sushant Kumar Sarkar
Mr. Tulika Mukherjee

Counsel for the Respondent(s) : Mr. Arvind Kumar Dubey for R-1

ORDER

At the request of the learned counsel for the parties, post the matter for hearing on **16th July, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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